

Rep. by Govt. No. 56 of 1974, S. 29 Sch. I

THE INDIAN WORKS OF DEFENCE (AMENDMENT)
ACT, 1965

No. 39 OF 1965

[3rd December, 1965]

An Act further to amend the Indian Works of Defence Act,
1903.

BE it enacted by Parliament in the Sixteenth Year of the Republic
of India as follows:—

Short
title.

1. This Act may be called the Indian Works of Defence
(Amendment) Act, 1965.

Amend-
ment of
Act 7 of
1903.

2. In the Indian Works of Defence Act, 1903,—

(i) for sub-section (2) of section 1, the following sub-sec-
tion shall be substituted, namely:—

“(2) It extends to the whole of India.”;

(ii) in Part I, after section 2, the following section shall
be inserted, namely:—

“2A. Any reference in this Act to any law which is
not in force in any area or any reference therein to any
functionary not in existence in any area shall, in relation to
that area, be construed as a reference to the corresponding
law, if any, in force, or to the corresponding functionary,
if any, in existence, in that area.”

Construc-
tion of
references
to laws
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force, or
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tionary
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existence,
in any
area.